

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-20/2003(Pt.)/4911/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Indira Barman,
Principal Judge,
Family Court No. 1, Kamrup(M), Guwahati.

Dated Guwahati the ¹⁵ 19 July, 2022.

Sub:- **Casual leave.**

Ref:- Your letter No. FCG. 8/22/168/2022 Dated the 05.07.2022.

Madam,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 05.07.2022**. Further, the Counsellor, Family Court No. 2, Kamrup(M), Guwahati would remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-20/2003(Pt.)/4912/A, dated , 19-07-2022
Copy to:

1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

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